

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56 of 2013 and 84 of 2013

Dated : 29th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal No. 56 of 2013

**Talwandi Sabo Power Ltd. ... Appellant(s)
Vs.
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant : -

Counsel for the Respondent(s) : -

Appeal No. 84 of 2013

**Talwandi Sabo Power Ltd. ... Appellant(s)
Vs.
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)**

ORDER

These matters require some clarification on certain aspects.

Post the matter for "clarification" only on **06th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt